

F. No. J-11017/59/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shashtri Bhawan, New Delhi  
Dated 9<sup>th</sup> October, 2024

**ORDER**


The President is pleased to engage the following two Advocates as Group 'A' Panel Counsel for conducting Central Government litigation before the Supreme Court of India, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**SUPREME COURT OF INDIA**  
**Group 'A' Panel Counsel**

Sl. No.	Name	Contact Details	Enrollment No.
1	Ms. Adya Jha	Flat No. 9383, C-9, Vasant Kunj, New Delhi, Pin-110070. Mob: 9163164228 Email: adyajha2103@gmail.com	D/3488/2020
2	Ms. Satya Jha	Flat No. 9383, C-9, Vasant Kunj, New Delhi, Pin-110070. Mob: 8337030969 Email: jhasatya122@gmail.com	D/6285/2019


2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions upon panel counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Madhab Charan Prusty)  
Senior Government Advocate

Copy (through email) to:-

1. PS to MoS (I/C) L&J
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General of India in Supreme Court.
4. The Registrar-General, Supreme Court of India, New Delhi.
5. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
6. Both the above Group A Panel Counsel.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy.

  
(Kumar Gaurva)  
Section Officer (Judicial)  
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Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)